

S.No.6

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
13-03-2023 AT 10:30 AM**

**CP(IB) No. 181/95/HDB/2022**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Bank of Maharashtra

**...Petitioner**

**VS**

Smt. Nukala Savithri & M/s. SVSVS Projects Pvt Ltd

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Shri. Varun Ambati for the Petitioner and Ld. PCS Shri. Gopinath Surey along with Ld. Counsel Shri. Mirza Moinulla Baig for the Personal Guarantor present. Matter re-opened for further hearing.

List the matter on 27.03.2023.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**